

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

**ORIGINAL APPLICATION No.84/2020**

**Date of Decision: 23.01.2020**

**CORAM: RAVINDER KAUR, MEMBER (J)**

1. M.E.S. Employees' Union, through its General Secretary Shri Lalsingh Tharappa Naik, Age 58 years, C/o AGE:E/M No.1, Garrison Engineer (NW), Vasco, Mangoor Hill, Vasco-da-Gama, Goa - 403 802.

Working as Master Craftsman in the Office of the Garrison Engineer (NW) Vasco, Goa - 403 802.  
 Contact No.9326138775  
 Email ID:[ashoknaik@live.com](mailto:ashoknaik@live.com)

2. Ravikant Arjun Padloskar, Age 55 years, residing at House No.310, Pedne Nagzar, Pedne, Goa - 403 512.

Working as Master Craftsman in the Office of the Garrison Engineer (NW) Vasco, Goa - 403 802.  
 Contact No.9923895323  
 Email ID:[ravikantpadloskar11@gmail.com](mailto:ravikantpadloskar11@gmail.com)

3. Rajendra Vasudev Govekar, Age 43 years, residing at H.No.333, Near Green Lawn School, New Vaddem, Vasco, Goa - 403 802.

Working as Electrician (Skilled) in the Office of the Garrison Engineer, Gomantak, Vasco, Goa - 403 802.  
 Contact No.9923788925  
 Email ID:[rajeshgovekar23@gmail.com](mailto:rajeshgovekar23@gmail.com) ... Applicants

**( By Advocate Shri Anurag R. Saxena)**

**VERSUS**

1. Union of India, through its Secretary to the Govt. of India, Ministry of Defence,



South Block,  
New Delhi - 110 001.

2. Director General (Pers)/EIC,  
HQ Military Engineer Services,  
Engineer-in-Chief's Branch,  
Kashmir House, Rajaji Marg,  
New Delhi - 110 011.
3. Principal Controller of Defence Accounts,  
Govt. of India, Ministry of Defence,  
107, Lower Agram Road,  
bengaluru - 560 007.
4. Accounts Officer, GE(NW) Vasco,  
Shantinagar, Mangoor Hill,  
Vasco-da-Gama,  
Goa - 403 802.
5. Accounts Officer, GE Project & Gomantak,  
Mangoor Hill, Vasco-da-Gama,  
Goa - 403 802.
6. Accounts Officer, Garrison Engineer,  
MES Building, S.V. Road,  
Panaji, Goa - 403 001. ... Respondents

ORDER (ORAL)

PER: RAVINDER KAUR, MEMBER (J)

After arguing for sometime, learned counsel for the applicants seeks permission to withdraw the present OA with liberty to file a better OA. Permission is granted.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty to file a fresh OA within a period of two weeks. MA No.78/2020 stands closed. No order as to costs.

(Ravinder Kaur) '  
Member (J)

JD  
28/07/20